

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-38/2022/8326/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Moni Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the 23rd September, 2022.

Sub:- **Station leave permission with the official vehicle.**

Ref:- Letter No. DJG/4985 Dated 23.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening 23.09.2022 till the morning of 26.09.2022**, has been granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-38/2022/8327/A, dated , 23-09-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Ras